

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 31st January, 2023

No. LJ (B) 21/2014/30 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within North Garo Hills District –

1. Smti Nipon Hajong, Additional Deputy Commissioner.
2. Smti Leena Daring, Additional Deputy Commissioner.
3. Smti Rezia Ch. Sangma, Additional Deputy Commissioner.
4. Smti Diana G. Sangma, Additional Deputy Commissioner.

No. LJ (B) 21/2014/30-A, – In the interest of public service and in exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officer as the Additional District Magistrates within North Garo Hills District –

1. Smti Chekame A. Sangma, Assistant Commissioner.

This notification shall come into immediate effect until further orders.

sd-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 21/2014/30-B,

Dated Shillong, the 31st January, 2023

Copy forwarded to:-

1. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to your letter No. NGHD/JUDL-10/2014/129 dated 20.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannu

Deputy Secretary to the Govt. of Meghalaya,
sk Law (B) Department.